GOVERNMENT OF INDIA RURAL DEVELOPMENT **LOK SABHA**

UNSTARRED QUESTION NO:7245 ANSWERED ON:13.05.2005 PROPOSALS FOR RURAL DEVELOPMENT Gehlot Shri Thaawar Chand

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the number of proposals pertaining to rural development scheme pending with the Government for approval from 2001 to April, 2005, State-wise and Scheme-wise including the time of pendency of each proposal;
- (b) the reasons for delay in clearing these proposals; and
- (c) the names of scheme introduced/modified/discontinued/introduced by the Government during the period from 2004 till date alongwith the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRIMATI SURYAKANTA PATIL)

- (a) The Ministry of Rural Development receive proposals under all the Rural Development schemes from the District Rural Development Agencies and State Governments for getting instalments of Central funds as per the programme guidelines. These proposals are examined by the programme divisions and in all eligible cases funds are released to them during the same year. However, in case of special projects of Swarnjayanti Gram Swarozgar Yojana (SGSY), state-wise status of pending proposals is given at Annexure-I.
- (b) A large number of special projects under SGSY ` are being received from the State Governments and after appraisal in the Ministry, these are placed before the Inter-Ministerial Committee for approval. Appraisal and approval are continuous processes. Funds under special projects of SGSY are provided to the State as an additional grant subject to the savings under the main programme (upto maximum of 15% of allocation under SGSY).
- (c) The Ministry of Rural Development has launched a wage employment programme namely, National Food For Work Programme (NFFWP) in 150 most backward districts of the country w.e.f November 2004 to generate supplementary wage employment and providing food security through creation of need based economic, social and community assets in these districts. Few schemes of Rural Housing such as Innovative Stream for Rural Housing and Habitat Development, the Rural Building Centres (RBCs) and the Samagra Awwas Yojana (SAY) have been discontinued and merged with the main scheme of Indira Awaas Yojana (IAY).

Annexure-1 Statement refered in reply to Lok Sabha UnStarred Question No.7245 due for answer on 13th May,2005.

State-wise Pending Proposals Under SGSY Special Projects From April 2001- March 2005.

Sl.No.	Name of the States	No.of Projects
1	ANDHRA PRDESH	7
2	ARUNACHAL PRDESH	3
3	ASSAM	3
4	BIHAR	5
5	CHHATTISGARH	7
6	GUJARAT	4
7	HARYANA	4
8	HIMACHAL PRDESH	7
9	JHARKHAND	2
10	KARNATAKA	10
11	MADHYA PRDESH	10
12	MAHARASHTRA	1
13	MANIPUR	7
14	MIZORAM	4
15	NAGALAND	6
16	PUNJAB	1
17	RAJASTHAN	1
18	TAMIL NADU	3
19	UTTAR PRDESH	4
20	UTTARANCHAL	8

21 WEST BENGAL 1

Total 98